

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S). 18767/2017

M/S MEKASTER TELEMATICS LTD.
THROUGH ITS MANAGING DIRECTOR

APPELLANT(S)

VERSUS

M.D., PRADESHIYA INDUSTRIAL AND
INVESTMENT CORPORATION OF U.P.. & ORS.

RESPONDENT(S)

Date : 20-04-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) Mr. Rajesh Srivastava, AOR
Mr. Gaurav Verma, Adv.
Mr. Neeraj Dutt Gaur, Adv.

For Respondent(s)

Mr. Rupesh Kumar, AOR
Ms. Pankhuri Shrivastava, Adv.
Ms. Neelam Sharma, Adv.
Mr. Rajeev Singh, Adv.
Mr. Atreya G.C., Adv.

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.

Mr. Konark Tyagi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List after summer vacations.

(POOJA SHARMA)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)